


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.530/9/HDB/2018
NAME OF THE COMPANY	IL & FS Engineering Construction Company Ltd
NAME OF THE PETITIONER(S)	Ultratech Cement Ltd
NAME OF THE RESPONDENT(S)	IL & FS Engineering Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar	Adv.	9160001485	
Reddy for operational creditor.			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Ms.Suma representing Mr.T.Sujan Kumar Reddy present for Operational Creditor/Petitioner.

Petitioner filed proof of dispatch of copy of petition on Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Registry is directed to issue notice to the Respondent.

Respondent shall file counter if any, within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 04.10.2018.


MEMBER JUDICIAL